

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 17.05.2022 (TUESDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

Bench shall Assemble after the Oath ceremony of Hon'ble Judicial Member & Technical Member

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson with Hon'ble Member (Judicial) & Hon'ble Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No. 1141 of 2022 in Competition App. (AT) No. 55 of 2012	Asia Fab Tee Ltd. Vs. The Competition Commission of India & Anr.	R. Satish Kumar	
2.	I.A. No. 1337 of 2022 in Competition App. (AT) No. 24 of 2012	Carbac Holdings Pvt. Ltd. Vs. Competition Commission of India	Rahul Kochar	

For Orders (Defects not cured)

3.	Comp App. (AT) No. of 2021 Dairy No. 18025	Panagarh Cold Storage Pvt. Ltd. & Ors. Vs. Parijat Roy & Ors.	Subrata Adhikari- Authorized Representative	
----	------------------------------------------------------	---------------------------------------------------------------------	---------------------------------------------------	--

For Admission (Fresh Cases)

4.	Comp. App. (AT) (Ins) No. 382 of 2022	Lopa Pankaj Dave (Suspended Director of Raymon Patel Gelatine Pvt. Ltd.) Vs. Sunandaben R. Patel & Anr.	Manisha Chaudhary	Karl Shroff Janhavi Jatar-R1 Bhaskar Gopal Shetty
5.	Comp. App. (AT) (Ins) No. 406 of 2022	Ram Kishor Arora Suspended Director of Supertech Ltd. Vs. Union Bank of India & Anr.	Siddharth Bhatli	Alok Kumar
6.	Comp. App. (AT) (Ins) No. 432 of 2022	Santosh Pawar Vs. Reliance Commercial Finance Ltd & Anr.	Shrey Yadav	Ashok Kriplani-R2
7.	Comp. App. (AT) (Ins) No. 477 of 2022	Hem Singh Bharana Vs. Era Infra Engineering Ltd. (EIEL) & Ors.	Apoorv Agarwal	Abhishek Anand Karan Kohli-R19 Abhirup D Gupta Ishaan Duggal-R14

8.	Comp. App. (AT) (Ins) No. 519 of 2022	Sudarshan Das Mudhra (Suspended Director of Simplex Projects Ltd.) Vs. State Bank of India & Anr.	Sinha S. Nikhilesh	Misha Suhani Dwivedi Nikhil Mathur-R1 Shweta Dubey Ichchha Kalash-R2
9.	Comp. App. (AT) (Ins) No. 542 of 2022	Umesh Suppliers Pvt. Ltd. Vs. Vijay P. Lulla Resolution Professional of Ahinsa Buildtech Pvt. Ltd. & Ors.	Tishampati Sen	
10.	Comp. App. (AT) (Ins) No. 544 of 2022	Bharat Hydro Power Corporation Pvt. Ltd. Vs. Sachin Gopal Jathar Resolution Professional, Partner AAA Insolvency Professional LLP & Ors.	Pramod B. Agarwala	

For Admission (After Notice)

11.	Comp. App. (AT) (Ins) No. 353 of 2019	Surinder Kumar Jain. Vs. Seriatim Land and Housing Pvt Ltd.	Piyush Singh	Ranjana Roy Gawai
12.	Comp. App. (AT) (Ins) No. 1070 of 2021	Sunil Tangri & Anr. Vs. Mrs. Ashu Gupta Resolution Professional Web Tech Packaging (India) Pvt. Ltd.	Rajiv K. Virmani	Vinod Khanna-RP
13.	Comp. App. (AT) (Ins) No. 24 of 2022	CFM Asset Reconstruction Pvt. Ltd. Vs. Swatantra Kumar & Anr.	Krishna Murthy	Aman Dhyani-R1
14.	Comp. App. (AT) (Ins) No. 56 of 2022	CFM Asset Reconstruction Pvt. Ltd. Vs. Swatantra Kumar & Anr.	Krishna Murthy	Aman Dhyani-R1
15.	Comp. App. (AT) (Ins) No. 54 of 2022	Avneesh Kumar Singh & Anr. Vs. Rakesh Kumar Jain & Ors. Resolution Professional of SN Jee Buildwell Pvt. Ltd.	Prateek Gupta	Mohit Nandwani-R2
16.	Comp. App. (AT) (Ins) No. 05 of 2022	Ritika Arora Vs. Rakesh Kumar Jain & Ors.	Pardeep Dhingra	Rakesh Kr. Jain Akshat Bajpai-R1 Prateek Gupta-R2,3

17.	Comp. App. (AT) (Ins) No. 58 of 2022 (With Defects)	C. Vijaya Kumar Vs. Sahaj Bharti Travels & Anr.	Sameer Jain	Rakesh Kumar Mohit Arora
18.	Comp. App. (AT) (Ins) No. 103 of 2022	Pooja Finlease Ltd. Vs. Auto Needs (India) Pvt. Ltd. & Anr.	Rajendra Beniwal	M.P. Sahay Eccha Shukla Awantika-R1 & R2
19.	Comp. App. (AT) (Ins) No. 162 of 2022	Central Railway CST Through its Deputy Chief Engineer (C) Works Vs. D Thakkar Construction Through its Resolution Professional With	T. J. Pandian	Ayush Rajani
20.	Comp. App. (AT) (Ins) No. 163 of 2022	Central Railway CST Through its Deputy Chief Engineer(C) Works Vs. D Thakkar Construction Through its Resolution Professional	T. J. Pandian	Ayush Rajani
21.	Comp. App. (AT) (Ins) No. 175 of 2022	Packflex Business Advisory Services. LLP Vs. Rajeev Dhingra Resolution Professional of Radha Madhav Corporation Ltd. (Corporate Debtor)	Prashant Mehta	Palash Singhai-RP
22.	Comp. App. (AT) (Ins) No. 176 of 2022	Karveer Nivasini Engineers & Suppliers Vs. Popular Steel Works and Agricultural Implements Pvt. Ltd.	Jasmeet Singh	Bhrihu Dhami
23.	Comp. App. (AT) (Ins) No. 308 of 2022	Committee of Creditors of Delhi Control Devices Pvt. Ltd. Vs. Ashok Kumar Gupta Resolution Professional of Delhi Control Devices Pvt. Ltd. & Anr. With	Mehak Khurana	Abhishek Anand Karan Kohli-R1 G. P. Madaan Aditya Madaan Aishwarya Adlakha- R2
24.	Comp. App. (AT) (Ins) No. 277 of 2022	Statcon Electronics India Ltd. Vs. Ashok Kumar Gupta & Anr.	Aditya Madaan	Abhishek Anand Ashok Kr. Gupta-R1 Mehak Khurana-R2
25.	Comp. App. (AT) (Ins) No. 344 of 2022	Bank of Maharashtra Vs. Vandana Garg & Ors. With	Ravi Raghunath	Rajeev K Pandey-R1 Salonee Kulkari

26.	Comp. App. (AT) (Ins) No. 345 of 2022	Central Bank of India Vs. Vandana Garg & Ors.	Ravi Raghunath	Rajeev K Pandey-R1 Salonee Kulkari
27.	Comp. App. (AT) (Ins) No. 346 of 2022	Union of India Vs. Vandana Garg Liquidator for Pingle Builders Pvt. Ltd.	M. S. Bhardwaj	Ranjana R Gawai Pervinder Niharika Behl
28.	Comp. App. (AT) (Ins) No. 363 of 2022 (With Defects)	Zexus Air Service Pvt. Ltd. & Anr. Vs. Capt. Samuel Tarig Omer Ahmad	Aman Vachher	Akanksha Mathur-IRP Shoaib Alam
29.	Comp. App. (AT) (Ins) No. 369 of 2022	Dyna Rasayan Udyog Pvt. Ltd. Vs. Ms. Pooja Bahry & Anr.	Ashish Aggarwal	Pooja Bahry
30.	Comp. App. (AT) (Ins) No. 381 of 2022	Salem Stainless Steel Suppliers Pvt. Ltd. Vs. Rajubhai Patel (Resolution Professional of Cooltech Containers Pvt. Ltd.)	Charu Sachdev	
31.	Comp. App. (AT) (Ins) No. 397 of 2022	Shapoorji Pallonji Finance Pvt. Ltd. Vs. Rekha Singh With	Pratiksh Sharma	
32.	Comp. App. (AT) (Ins) No. 398 of 2022	Shapoorji Pallonji Finance Pvt. Ltd. Vs. Siddharth Singh With	Siddharth Singh	
33.	Comp. App. (AT) (Ins) No. 399 of 2022	Shapoorji Pallonji Finance Pvt. Ltd. Vs. Ajay Singh	Pratiksha Sharma	
34.	Comp. App. (AT) (Ins) No. 402 of 2022	Satya Narayan Gupta Vs. Yaduka Financial Services Limited & Anr.	Naresh Kr. Sejvani	Sourojit Dasgupta Ajay Kr. Agarwal
35.	Comp. App. (AT) (Ins) No. 405 of 2022	GVR Consulting Services Pvt. Ltd. & Ors. Vs. Pooja Bahry (Erstwhile Resilution Professional of NTL Electronics India Pvt. Ltd.) & Ors. With	Aditi Sharma	Jasveen Kaur Pooja Bahry-R1 Milan Singh Negi-R2, R3 & R4

36.	Comp. App. (AT) (Ins) No. 412 of 2022	Praveen Gupta & Ors. Vs. Pooja Bahry (Erstwhile Resolution Professional of NTL Electronics India Ltd.)	Milan S. Negi	Jasveen Kaur Pooja Bahry-R1
37.	Comp. App. (AT) (Ins) No. 407 of 2022	Kantilal Aghara Suspended Director of Rainbow Paper Ltd. Vs. Nikunj Woods Pvt. Ltd. & Anr.	Aastha Mehta	
38.	Comp. App. (AT) (Ins) No. 413 of 2022	SPBP Holding Pvt. Ltd. Vs. Lomat International NV & Anr.	Aastha Mehta	
39.	Comp. App. (AT) (Ins) No. 429 of 2022	Bajaj Electricals Ltd. Vs. Amit Thapar (Sole Proprietor of Datamax Marketing Consultants)	Karan Gandhi	Deepak Agrawal
40.	Restoration Application No. 2 of 2022 in Comp. App. (AT) (Ins) No. 579 of 2019	Krishan Kumar Mittal. Vs. GRJ Distributors & Developers Pvt. Ltd.	Achal Gupta	Sandeep Bhuraria Abhishek Anand-RP
41.	Comp. App. (AT) (Ins) No. 395 of 2022	SHAARC Projects Ltd. Vs. Ashish Chhawchharia Resolution Professional of Essar Power MP Ltd. & Anr. With	Kairav Tnvedi	Hancy Priya Maini

For Hearing

42.	Comp. App. (AT) (Ins) No. 1083 of 2021	Balaji Minerals & Ors. Vs. Essar Power M. P. Ltd. (Through Professional) & Ors. With	Aditya Parolia	Misha Vishnu Shriram-R1 Ruby S. Ahuja Sandeep Singhvi-R2 Siddhant Kant-R3
43.	Comp. App. (AT) (Ins) No. 19 of 2022	U.P. Jal Vidyut Nigam Ltd. Vs. Ashish Chhawchharia & Anr. With	Geetanjali Shahi	Aditya V Singh Vishnu Shriram-R1 Ruby S. Ahuja Hancy Maini Vishal Genhrana
44.	Comp. App. (AT) (Ins) No. 25 of 2022	Central Transmission Utility of India Ltd. Vs. Ashish Chhawchharia Resolution Professional, Essar Power MP Ltd. & Ors.	Shubham Arya	Aditya V Singh Ashwij Ranaiah-R1 Siddhant Kant-R2 Ruby Singh Ahuja Hancy Maini Garima Singh-R2

45.	Comp. App. (AT) (Ins) No. 173 of 2020	Aditya Sikdar & Anr. Vs. Allahabad Bank & Anr.	Suhita Mukhopadhyay	Mohit Seth-R1 Saurabh Basu-R2
46.	Comp. App. (AT) (Ins) No. 1065 of 2020	Gail (India) Ltd. Vs. Kuldip Kumar Bassi Resolution Professional of Asian Colour Coated Ispat Ltd. & Anr.	Varun K. Chopra	Pooja Mahajan
47.	Comp. App. (AT) (Ins) No. 916 of 2021	Bipin Sharma & Ors. Vs. Earth Infrastructures Ltd. & Ors. With	Ashok Manchanda	Akanksha Vasudeva Ashish Makhija-R1 Sandeep Bhuraria-R2 Gulshan Guba-R3
48.	Comp. App. (AT) (Ins) No. 824 of 2021	Anjali Rawat & Ors. Vs. Akash Singhal Resolution Professional of the Earth Infrastructure Ltd.	Eshna Kumar	Akanksha Vasudeva- R1 Aakash Singhal-RP
49.	Contempt Case (AT) No. 30 of 2020 in Comp. App. (AT) (Ins) No. 1259 of 2019	Loyal Scaffolding Pvt. Ltd. Vs. Goyala Infra Projects Pvt. Ltd. & Ors.	Sushil Kumar Kabra	Kushagra Bansal-R2 Kushagra Bansal

Copy to: -

1. Notice Board
2. Website: www.nclat.nic.in

By order of Hon'ble Chairperson
-sd/-
Registrar